"All these shortlisted candidates are advised to send the Xerox copy of the certificates in support of their (a) Date of Birth, (b) Academic Qualifications (both Graduation and Information Technology), (c) Caste Status (in case of SC/ST/OBC candidates) and (d) Disability status (in case of Persons with Disability-PWD) to The General Manager, Reserve Bank of India Services Board, Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400008 by Courier/Speed Post so that it reaches the Board's office by January 10, 2011.

All these shortlisted candidates are also requested to take a print out of the relevant proformae given below and duly complete it and send the same alongwith copy of above mentioned certificates to the above address by January 10, 2011.

- (i) General/OBC/SC/ST/PWD Category candidates 5 copies each of Attestation Form and Bio-data.
- (ii) OBC candidates In addition to (i) above, OBC Declaration in original and a copy of latest OBC Caste certificate as per the prescribed format.
- (iii) SC/ST candidates In addition to (i) above, latest SC-ST Caste certificate as per the prescribed format.

All the candidates will be advised the place and date of interview individually in due course."

Result List

1105 -	BAD 901374 901647 900820 900589	901375 901651 900840	901956	901425 902036	901518 902161
AIZAWL 3301 -	900003				
1203 - 1205 - 1207 - 1211 - 1217 -	ORE 902746 903027 901163 900159 902605 903481 903475 903469	901281	903074 902080 900828	901479	902421
1303 - 1305 -	902535	900876 901658	901686 900342	900941 902132	900947 902265 900487
	902174 902419 902429 900879 901028 901813 900100 901350 903068	902607 902465 900893 901186 901935 900126	902640 902492 900909 901256 900390	902869 902584 900936 901454 900608	902871 902687 901005 901720 900654
1603 - 1605 -	902196 902426 900850 900013 900568	902855 900901 900035 900593 901025	900123 900706 901051	902657 900231 900724 901117 901748	900950
CHENNA 1701 - 1705 -	902839			901114	901121

AM/Manager AGM General Manager

Page 1 of 5

Result List

AM/Manager AGM General Manager

Page 2 of 5

Result List

2307 2337		901127 900156 901600	901209			
KOLKA 1501 1503 1505 1507	- - -	903160 903945 903570 901312 900017 900514 900967		903263 904155 900148 900755 901446	903310 900283 900808 901562	903708 900288 900847 901632
		902041	902166	902403	902558	903069
LUCKI 2401			901790 902095	901818 902143	901921 902145	901937 902187
2405	-		900613 900896 901092	900629 900904 901158	900691 900909 901300	900721
2407	-	900016 900262 900424 900938 901120 901507 901697		900057 900277 900482 900988 901223 901544	900102 900286 900507 901008 901375 901631	900116 900315 900552 901019 901396 901680
2425 2427		902658				
MUMBA 2501 2503 2505	_		903664 903768 902098	903686 903784	903697 903789	904360
2507		900056 901326	900110 901710	901769	900675 901826	
		902487 904714 904713	902512	902696		
NAGPU 2601		901247 901625 902203			901371 902003	
2603 2605 2607 2615 2627 2631	- - -	901644 900646 900072 902473 902454	900803 900117 902455			

AM/Manager AGM General Manager

Result List

```
NEW DELHI
2701 - 907835 907871 907878 907880 908216
       908297 908359 908368 908373 908408
       908465 908561 908573 909510 909634
       909670 909723 909947 910054 910160
       910387
2703 - 908731 908749 908762 908784 908821
       908829 908832 909333
2705 - 902890 902918 902988 903015 903049
       903070 903080 903122 903254 903293
       903296 903351 903352 903395 903446
       903570 903598 903652 903954 904199
       904409 904592 904784 904960 905037
       905246 905398 905563 905635 905935
       906748 907051 907457 907573
2707 - 900210 900236 900259 900293 900487
       900502 900524 900530 900590 900660
       900682 900915 900974 901038 901263
       901689 901739 901795 901809 901864
       901979 902365 902383 902384 902713
       902723 902727 902738 903698 903702
       904126 904212 904294 904528 904586
       904587 905018 905114 905221 905223
       905308 905629 905707 905751 905948
       906084 906303 906413 906564 906878
       906919 907076 907370 907385 907513
       907514 907601 907683 907713 907751
2717 - 910579 910580 910582
2727 - 910480 910490 910533
2737 - 910596 910605
PANAJI
2803 - 900070
PATNA
2901 - 903487 903552
2905 - 900449 900455 900490 900516 900549
       900570 900574 900584 900603 900604
       900608 900609 900614 900617 900631
       900677 900680 900681 900887 901072
       901143 901145 901176 901182 901320
       901407 901430 901522 901612 901747
       901960 902172 902222 902235 902335
       902385 902534 902931 903102 903128
       903218 903356
2907 - 900007 900113 900131 900191 900248
       900252 900290 900294 900360 900379
       900401 900413 900743 900888 901020
       901058 901073 901438 901508 901732
       902047 902144 902207 902311 902438
       902485 902598 902742 903154 903441
```

AM/Manager AGM General Manager

Result List

PUNE						
3001	_	903897	904481	904620		
3003	-	904073	904180			
3005	-	901567	901718	901763	901792	901831
		901865	901973	902640	902890	902923
		903320				
3007	-	900671	900872	901116	902022	902546
		902981				
3025	-	904738				
SHILL	10	1G				

THIRUVANANTHAPURAM

3803 - 900050

3105 - 900363 900468 900497 900669 900810 900899 900908 3107 - 900087 900088 900092 900094 900488 900513 900815 900825 3137 - 901075

AGM AM/Manager General Manager

RESERVE BANK OF INDIA

CENTRAL OFFICE

DEPARTMENT OF ADMINISTRATION AND PERSONNEL MANAGEMENT MUMBAI -400001.

Tel. / Mob. No. :_____

Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)

Affix signed passport size (5cm. x 7cm. approx) photograph

Name

ATTESTATION FORM

Warn ing

- 1. The furnishing of false information or supression of any factual Information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
- 2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case may be, failing which it will be deemed to be a suppression of factual information.
- 3. If the fact that false information has been furnished or that there has been suppression of any factual Information in the attestation form, comes to notice at any time during the service of a person, his/her services would be liable to be terminated without any notice or compensation In lieu thereof.

Surname

2.		ress in full (i.e. Villa ouse Number, Lane/								
					PIN					
3.		ddress in full (i.e. Vil		(a)						
		or House Number L n and name of Distric			PIN					
		ully a resident of Paki								
	in that o Indian U	country and the date nion.	e of migration to	(b)						
					PIN					
4.	the preceding	g five years. In case	of stay abroad (i	ere you have resided including Pakistan), _I ge of 21 years, shou	particulars of all pl					
Mth	From Yr.	To Mth Yr.	(i.e. Village, or House N	addresses in full Thana & District o., Lane/Street & Town)	Name of the District Headquarters of the place mentioned in the preceding column			3		

5.		Name	(by	onality birth or by	Place of birth	Occupation (if employed, give designation&full office address)	Present postal address (if dead, give last address)	Permanent Home address			
i)	Father (Name in full with aliases, if any)										
ii)	Mother										
iii)	Wife/ Husband										
6.	Nationality				1						
7.	(a) Date of bi (in Christi				(a)						
	(b) Present a	ge			(b)	(b)					
	(c) Age at Ma	atriculation			(c)						
8.	(a) Place of situated	birth, District and	State		(a)						
(b) District and State to which you belong					(b)						
	(c) District an originally	nd state to which your f belongs	ather		(c)						
9.	(a) Your Reli	•			(a)						
	Schedule	a member of a Sc d Tribe or OBC ? Ans	wer 'Ye	s' or 'No'							
		answer is 'Yes' state the the creater in the creater that the creater is the creater to creater in the creater in the creater is the creater in the creater is the creater in the creater in the creater in the creater is the creater in the creater			(c)	(c)					
10				-	ation with	years in Schools a	nd Colleges since	15th year of age:			
Name of School/College Date of entering Date of Leav						_					
		e of School/College vith full address		Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
				Date of e	entering	Date of Leaving	Examination	on passed			
	W		employ			Date of Leaving	Examination	on passed			
	. (a) If you Designation	have, at anytime, been	Р	ved give de	etails:	address of the off	ice, Full reaso	ns for leaving			
	. (a) If you Designation	have, at anytime, been		red give de	etails:		ice, Full reaso				
	. (a) If you Designation	have, at anytime, been	Р	ved give de	etails:	address of the off	ice, Full reaso	ns for leaving			
	. (a) If you Designation	have, at anytime, been	Р	ved give de	etails:	address of the off	ice, Full reaso	ns for leaving			
	. (a) If you Designation	have, at anytime, been	Р	ved give de	etails:	address of the off	ice, Full reaso	ns for leaving			
	. (a) If you Designation	have, at anytime, been	Р	ved give de	etails:	address of the off	ice, Full reaso	ns for leaving			

	(b)	If the previous employment was under Government of India/a state Government Undertaking owned or controlled by the Gov India or a State Government/an Autonom Body/a University/a local Body:	<u>t/an</u> <u>t. of</u>				
		If you had left service on giving a monnotice under rule 5 of the Central Civil Servi (Temporary Service) Rules, 1949, or any sin corresponding rules, were any discipling proceedings framed against you, or had been called upon to explain your conduct in matter at the time you gave notice of terminator of service, or at a subsequent date, before yearvices actually terminated?	ices nilar nary you any tion				
12.	(a)	Have you ever been arrested, prosecuted, I under detention or bound down/fined, conviding a court of law for any offence, or debard disqualified by any Public Service Commissor any institution from appearing at examination/selection or debarred from examination, rusticated by any University or other educational authority/institution?	oted red/ sion its any				
	(b)	Is any case pending against you in any coulaw, University or any other educational authorinstitution at the time of filling up this attesta form?	ority/				
		(If the answer to (a) or (b) is 'Yes' full particular etc. and the nature of the case pending in filling up this form should be given)	the Court/University/Education	onal auth	nority etc.		
		(Note: Please also see the 'War	ning' at the top of this attes	tion form	า)		
13.	Nam (a)	erences les and addresses of: two responsible persons of your locality (OR)	(1)				
	(b)	two persons to whom you are known		PIN			
		The references should be other than relatives and should be known to you for more than three years	(2)	PIN			
I am		ertify that the foregoing information is corre ware of any circumstances which might impa					
Date			-	Signatu	ure of can	 didate	
Place) :						

(NOTE: PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED. YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

(i)	Gazetted Officers of Central or State Government;
(ii)	Members of Parliament or State Legislature belonging to the Constituency where the candidate or his/he parent / guardian is ordinarily resident;
(iii)	Sub-Divisional Magistrates/Officers;
(iv)	Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
(v)	Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
(vi)	Block Development Officers;
(vii)	Post-Masters; and
(viii)	Panchayat Inspectors.
	Certified that I have known Shri/Shrimati/Kumari
son/d	aughter of Shriyearsfor the lastyears
month	ns and that to the best of my knowledge and belief the particulars furnished by him/her are correct.
	Signature
	Designation or Status
	& address
Place	: (Rubber stamp of office)
Date	:

TO BE FILLED BY THE OFFICE

Name, designation and address of the appointing authority.

Reserve Bank of India

Post for which the candidate Is being considered.:

RESERVE BANK OF INDIA SERVICES BOARD

BYCULLA

MUMBAI - 400 008.

Affix a signed latest passport size photograph

BIO - DATA FORM

PO	ST APPLIE	D FOR		MEDIUM OF INTE	RVIEW :	ROI	LL NO	
1.	(As record	ull Shri/Smt/Kum ded in Matriculation or documentary eviden		lent certificate; in case	e of change in n	ame, pleas	se produce	1
2.	Present Postal address : Nearest Railway Station :							
3.	Father's/Husband's name and Occupation :							
4.	Category : (Tick (✔) the appropriate box) in case of a) SC/ST, indicate Caste / Sub-caste / Tribe SC ST OBC GENERAL							
		ally Handicapped Can		Orthopaedica handicappe			Visua ll y handicappe	ed
4A.		ou belong to minority se indicate which com		ınity? : Yes / No. : Buddhist/Chris	tian/Muslim/Sik	h/Zoroastra	ain	
5.	Nationality	y :						
6.	Ex-service	eman : Yes / No	Migr	ant : Yes / No	Staff : Yes / No			
7.	Date of Bi	rth in Christian Era :						
8.	Academic/Technical/Professional qualifications (Matriculation / S.S.C. Examination onwards)							
	Examina- tions Passed	College / School	Year of Pass- ing	Examining Body (Board / University etc.)	Main Subject	No. of attempts made	Exact % of marks with fractions	Class Grade* and Rank
1.								
2.								
3.								
4.								
5.								
6.								
*		Grade exact numeric from appropriate auth		valent to be supported	by a			
9.	profes	ulars of very high acad sional qualifications/e ue to the Bank.						
	. ,	s Salary per month dra yer (As shown in colu		m previous / existing				
		ner on the basis of (a)						

in the pay scale offered, if selected. If so, how many and the justification for the request.

10.	Particulars of Prize Scholarships obta		dals /						
11.	Proficiency in spo (Indicate credits & obtained, if any)			activities					
12.	Knowledge of Lan	guages	other than E	nglish (Indic	cate by a	tick (🗸) mai	rk)		
	Language	Ca	an speak	Can	read	Can wr	rite		tion passed, f any
13.	Particulars of pres	ent and	previous em	ployment					
	Name & Addres	ss	Per			gnation nature		ss Salary	Reason for
	of employer		From	То		duties	dra	ıwn p.m.	leaving
14.	Previous attempts (a) Name of the P (b) Date of Exami (c) Whether called	ost nation			-	Reserve Bai	nk of Ir	ndia Services	s Board
15.	Have you ever be any other Recruitr Examinations/Sele	nent Bo	ard including	R.B.I. Serv	ices Boa	ı rd for any o			Yes / No
16.	(a) Are you free fi (b) If you are und party for your If answer to (a	er liabili educatio	ty to repay m on or for any	other purpo	se, state				Yes / No
17.	Additional particul candidate may like								
18.	Particulars of copi	es of ce	rtificates end	closed :					
	1.				4.				
	2.				5.				
	3.				6.				
I als	rtify that the particula so certify that I fulfill t re of any circumstan	the eligib	ility criteria lai	d down for th	ne post in	the relative a	advertis		
Plac	ce:								
Date	e:								
								Signature of	Candidate

घोषणा / DECLARATION

"में	पुत्र/पु	त्री श्री		
निवासी ग्राम/कस्बा/शहर	जिला	राज्य		एतहद्वारा
यह घोषित करता/करती हूँ कि मैं		समुदाय	य का/की हूँ जो वि	क कार्मिक और
प्रशिक्षण विभाग के दिनांक 08-09-19	93 के कार्यालय - ज्ञा	पन सं. 36012/22/	93-स्था. (एस.सी	.टी.) में निहित
आदेश के अनुसार सेवाओं में आरक्षण	ग के प्रयोजन से भारत	सरकार द्वारा एक f	पेछड़े वर्ग के रूप	में मान्य है । मैं
यह भी घोषित करता/करती हूँ कि मैं ि	देनांक 08-09-1993 वे	उपर्युक्त संदर्भित व	कार्यालय - ज्ञापन	की अनुसूची के
कॉलम-3 में उल्लिखित व्यक्तियों/वर	ों (सम्पन्न वर्ग) से संबं	धित नहीं हूँ ।''		
l,	son/da	ughter of Shri		
resident of Village/Town/City	Di	strict	State	
hereby declare that I belong to	he	commun	ity which is rec	ognised as a
backward class by the Governr	nent of India for th	e purpose of re	servation in se	rvices as per
orders contained in Department	of Personnel and	Training Office M	Memorandum N	lo. 36012/22/
93-Estt. (SCT) dated September	r 08, 1993. It is als	o declared that I	l do not belong	g to persons/
sections (Creamy Layer) mentic	ned in column 3 o	f the Schedule t	to the above re	eferred Office
Memorandum dated September	08, 1993.			
हस्ताक्षर/Signature				
नाम/Name :				

पता/Address :

Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri/Sm	nt. / Kum	
Son / Daughter of	of Village	
District / Division	in the	
state	belongs to the commu	ınit
	backward class under the Government of Inc	
Ministry of Welfare Resolutio	on No. 12011 / 88-93/BCC (C), dated 10th Sept. 19	99:
published in the Gazette of Ind	dia Extra-ordinary Part I Section I dated 13th Sept. 19	93
Shri./Smt./Kum.	and/ or his far	nil
ordinarily reside(s) in the	Dist./Divn. of the State. This is also	to
certify that he/she does no	ot belong to the persons/sections (creamy Lay	er
mentioned in column 3 of the	Scheduled to the Government of India, Department	0
Personnel & Training O. M. No. 36	012/22/93-Estt. (SCT), dated 8.9.1993.	
Dated :		
Dated .	District Magistrate Deputy Commissioner etc.+	

- + (a) District Magistrate/Additional District Magistrate / Collector / Deputy Commissioner / Additional Deputy Commissioner/Deputy Collector/Ist Class Stipendary Magistrate / Sub-Divisional Magistrate/ Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (not below the rank of 1st Class Stipendary Magistrate).
 - (b) Chief Presidency Magistrate/Additional Chief Presidency Magistrate/ Presidency Magistrate
 - (c) Revenue Officer not below the rank of Tehsildar; and
 - (d) Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
- Note: i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the Representation of the people Act, 1950.
 - ii) Where the certificates are issued by Gazetted Officers of the Union Government or State Government they should be in the same form but Countersigned by the District Magistrate of Deputy Commissioner (Certificates issued by Gazetted Officers and attested by District Magistrate/ Deputy Commissioner are not sufficient).

FORM OF SC / ST CASTE CERTIFICATE

Form of Certificate to be produced by a candidate belonging to Scheduled Caste or Scheduled Tribe in support of his/her claim

	Son / Daughter+ of
V	fillage / Town+ in District / Division+
	of the State/Union Territory+
	belongs to the Caste / Tribe+ which
re	acognised as a Scheduled Caste / Scheduled Tribe+
nd	er:
	The Constitution (Scheduled Castes) Order, 1950.
	The Constitution (Scheduled Tribes) Order, 1950.
	The Constitution (Scheduled Castes) (Union Territories) Order, 1951.
	The Constitution (Scheduled Tribes) (Union Territories) Order, 1951.
	1956, the Bombay Reorganisation Act, 1960, the Punjab Reorganisation Act, 1966 the State of Himachal Pradesh Act, 1970, the North Eastern Areas (Reorganisation Act, 1971 and the Scheduled Castes and Scheduled Tribes Orders (Amendment Act, 1976.)
	The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.
	The Constitution (Andaman & Nicobar Islands) Scheduled Castes Order, 1959 a amended by Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976.
	The Constitution (Dadra & Nagar Haveli) Scheduled Castes Order, 1962.
	The Constitution (Dadra & Nagar Haveli) Scheduled Tribes Order, 1962.
	The Constitution (Pondicherry) Scheduled Castes Order, 1964.
	The Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.
	The Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968.
	The Constitution (Goa, Daman & Diu) Scheduled Tribes Order, 1968.
	The Constitution (Nagaland) Scheduled Tribes Order, 1970.
	The Constitution (Sikkim) Scheduled Castes Order, 1978.

The Constitution (Sikkim) Scheduled Tribes Order, 1978.

% 2. Applicable in the case of Scheduled Castes / Scheduled Tribes persons who have migrated from one State / Union Territory Administration.

This certificate is issued on the basis of	the Scheduled Caste / Scheduled Tribe
Certificate issued to Shri / Shrimati+	
Father/Mother of Shri/Shrimati/Kumari+	
of Village / Town+in District/Divis	ion+of State/Union
Territory+v	who belong to the
Caste/Tribe+ which is recognised as a Scheo	iuled Caste/Scheduled Tribe+ in the
State/Union Territory+i	ssued by the
(name of prescribed authority) vide their No.	dated
% 3. Shri/Shrimati/Kumari+	and/or+
his / her + family ordinarily reside(s) in village / town+	
of	District/Division+ of the State/Union
Territory+ of	us. technologica et al. 19
PlaceState	
Union Territory	
Date	(with Seal of Office)

- Please delete the words which are not applicable.
- Please quote specific presidential Order.
- % Delete the paragraph which is not applicable.

Note: The term "Ordinarily reside(s)" used here will have the same meaning as in section 20 of the Representation of the peoples Act, 1950.

- ++ List of authorities empowered to issue Scheduled Caste/Scheduled Tribe Certificates;
- District Magistrate / Additional District Magistrate Collector / Deputy Commissioner / Additional Deputy Commissioner / Deputy Collector / 1st Class Stipendary Magistrate / City Magistrate / + Sub-Divisional Magistrate / Taluka Magistrate / Executive Magistrate / Extra Assistant Commissioner.
 - + (not below the rank of 1st class Stipendary Magistrate.)
- Chief Presidency Magistrate / Additional Chief Presidency Magistrate/Presidency Magistrate.
- 3. Revenue Officers not below the rank of Tahesildar.
- 4. Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
- 5. Administrator / Secretary to Administrator / Development Officer (Lakshadweep Islands).